

1	2	3
60.	Sri Durga Bansal Fertilizers Limited - Faizabad	UP
61.	S. D. Fertilizers Limited Kanpur	UP
62.	Trimurtee Fertilizers Limited - Kanpur	UP
63.	Vijay Fertilizers Limited - Mohan Nagar	UP
64.	India Ceroils Limited -Dharuhera	Haryana
65.	Jayshree Chemicals & Fertilizers (Unit-III) - Padaudi	Haryana
66.	Nitin Chemicals & Fertilizers Limited - Chandigarh	Haryana
67.	Oriental Carbon & Chemicals Limited - Dharuhera	Haryana
68.	Surya Phosphates Limited	Bihar

1	2	3
69.	Srikrishna Fertilizers & Chemicals Limited - Muzzarpur	Bihar
70.	Tulsi fertilizers & Chemicals Limited - Pantna	Bihar
71.	East Coast Fertilizers & Chemicals Limited - Kalma	Orissa
72.	Jayshree Chemicals & Fertilizers (Unit-I) - Calcutta	West Bengal
73.	Jayshree Chemicals & Fertilizers (Unit-II) Calcutta	West Bengal
74.	Phosphate Company Limited - Calcutta	West Bengal
75.	Sarada Fertilizers Limited - Calcutta	West Bengal
76.	Sundarban Fertilizers	West Bengal

Statement-II

(Rupees in Lakh)

Sl. No.	Name of the Public Sector Undertaking/Cooperative society	Amount incurred on advertisement		
		1993-94	1994-95	1995-96
1.	Fertilizer Corporation of India Ltd.	0.46	0.32	1.37
2.	Hindustan Fertilizer Corporation Limited	0.09	0.75	0.26
3.	National Fertilizers Limited	77.30	70.05	118.50 (Provisional)
4.	Rashtriya Chemicals and Fertilizers Limited	65.49	104.22	211.93
5.	Fertilizers and Chemicals Travancore Limited	18.39	20.56	25.15
6.	Madras Fertilizers Limited	23.95	17.68	27.20
7.	Paradeep Phosphates Limited	25.29	23.99	39.20
8.	Pyrites Phosphates and Chemicals	22.34	10.27	28.08
9.	Indian Farmers Fertilisers Cooperative Limited	95.79	147.21	166.38
10.	Krishak Bharati Cooperative Limited	16.89	13.64	38.04

Insecticide Manufacturing Factories

2039. SHRI NIHAL CHAND CHAUHAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of insecticide manufacturing factories given licences by the Government so far ; and

(b) the number of such factories functioning at present?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) and (b) Most of the pesticides have been de-licensed w.e.f. August, 1991. There are a large number of Factories, both in organised and unorganised sector, engaged in manufacture of pesticides. There is no centralised data monitoring system on the number of companies manufacturing pesticides.

Funds to NGOs

2040. SHRI SOHAN. VEER SINGH : Will the Minister of WELFARE be pleased to state:

(a) whether several non-Government organisations are running De-addiction Centres in the country ;

(b) if so, the details thereof, State-wise;

(c) whether Government provide financial assistance to these organisations for the said purpose;

(d) if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) Details of the number of De-addiction Centres (State-wise) being assisted under the grant-in-aid scheme of this Ministry is given in the enclose Statement.

(c) and (d) The Ministry is implementing the Scheme for prohibition and Drug Abuse Prevention since 1985-86. Under this Scheme, grant-in-aid to the extent of 90% of the approved expenditure as per forms under the Scheme is released to the voluntary organisations for setting up/maintenance of De-addiction-cum-Rehabilitation Centres, Awareness and Counselling Centres for Awareness and Preventive Education Programmes and organising of De-addiction Camps.

(e) Does not arise.

Statement

State/UT wise number of Centres under the Scheme for prohibition and Drug Abuse Prevention During 1996-97

S.No.	Name of the State/UT	No. of De-addiction Centres
1	2	3
1.	Andhra Pradesh	3
2.	Assam	1
3.	Bihar	10
4.	Goa	1
5.	Gujarat	5
6.	Haryana	8
7.	Jammu & Kashmir	1
8.	Karnataka	3
9.	Kerala	11
10.	Madhya Pradesh	4
11.	Maharashtra	7
12.	Manipur	10
13.	Mizoram	5
14.	Meghalaya	-
15.	Nagaland	2
16.	Orissa	6
17.	Punjab	7
18.	Rajasthan	4
19.	Sikkim	-
20.	Tamil Nadu	8
21.	Tripura	-
22.	Uttar Pradesh	12
23.	West Bengal	6
24.	Chandigarh	1
25.	Delhi	8
26.	Pondicherry	-
Total		123

OBC List

2041. SHRI SUKH LAL KUSHWAHA: Will the Minister of WELFARE be pleased to state :

(a) whether Samya, Maurya, Kachhi, Krishwaha Castes have been included in the list of backward classes in several States of the country ;

(b) if so, the details thereof ;

(c) whether the Government propose to issue instructions to the Government of Rajasthan to include Samya and Maurya in the list of backward classes ; and

(d) if so, the details thereof ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) Kachhi & Maurya communities have been included in Central list of OBCs in respect of Madhya Pradesh and Uttar Pradesh and Kachhi community has been included in the Central List of OBCs in respect of Rajasthan and Delhi. Samya and Krishwaha communities have not been included in the central list of OBCs in respect of any State/UT.

(c) No Sir.

(d) Question does not arise.

[English]

Supply of Iodised Salt

2042. SHRI MURALIDHAR JENA : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Government have made any arrangement for the supply of iodised salt in the tribal areas of Orissa;

(b) whether any grant/assistance has been provided for the distribution of iodised salt at subsidised rates ;

(c) if so, the details thereof ; and

(d) if not, whether any financial assistance is likely to be provided to the State Government for supply of iodised salt as well as for creating the awareness among the tribals where there is no electronic media ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVAN PRASAD SINGH) : (a) to (c) Salt is not among the essential commodities supplied in bulk to the States/UTs through the PDS by the Central Government. However, the State Government can add any essential commodity for distribution under PDS in their State depending upon local requirements. The Government of Orissa has already started supplying iodised salt through PDS outlets especially in the tribal areas of the State. The Orissa State Civil Supplies Corporation is supplying salt at maximum rate of Rs. 1.50 per kg. to help the poor consumers at large.

(d) Government of India is not contemplating provision of any financial assistance to the state Government for supply of iodised salt. However, Ministry of Health has taken up a mass campaign for creating awareness for the use of iodised salt under the National IDD Control Programme.

Technology Mission on Cotton

2043. SHRI HARIN PATHAK:
SHRI RATILAL KALIDAS VERMA:
SHRI ANANT GUDHE:
SHRI NAWAL KISHORE RAI :
SHRI NITISH KUMAR :
SHRI B.K. GADHAVI:
SHRI RANJIB BISWAL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have agreed to set up Cotton Technology Mission for the development of cotton